

Name of the Corporate Debtor: Laxmi Pipes Limited; Date of Commencement of CIRP: 17-05-2023; List of Creditors as on: 11-04-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	537262319	1	537262319	86.27		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	4031099	1	4031099	0.65		0		Annexure 4
5	Operational creditors (Workmen)	36	1143498	36	1143498	0.18		0		Annexure 5
6	Operational creditors (Employees)	23	5206483	23	5206483	0.84		0		Annexure 6
7	Operational creditors (Government Dues)	2	3988544	2	3988544	0.64		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	22	94095395	21	71112942	11.42		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		85	645727338	84	622744885	100.00				